

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 344 of 2016

Dated: 6th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NLC India Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1
Mr. S. Vallinayagam for R.2

ORDER

List the matter on **04.05.2017**. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson